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Title: Regarding posting of Central Government employees in the Central Government offices in Amaravati, the newly formed capital of Andhra Pradesh.

SHRIMATI KOTHAPALLI GEETHA (ARAKU): Thank you, hon. Madam Speaker, for giving me this opportunity. Today is the International Adivasi Day. With your permission, I would like to congratulate all my fellow adivasis, internationally, nationally and in my constituency. I urge upon the Government to take welfare measures in achieving the Sustainable Development Goals for the tribals.

Coming to 'Zero Hour', I thank you for giving me this opportunity to raise this important issue of deaths of staff in the residuary State of Andhra Pradesh. I would like to draw the attention of this august House regarding the need to relax the rules of the Central Government while filling up the posts in the residuary State of Andhra Pradesh.

Today, we have a lot of vacant positions in Andhra Pradesh and a lot of Secretaries are holding additional charges, almost three to four posts. In this issue I would like to draw the attention of the House that there are 11 educational institutions which are being opened in Andhra Pradesh. But nothing has been done till date and none of the institution has become operational even today.

It is also pertinent to mention that the said institutions are in dire need of adequate staff and faculty in the future. In order to counter delay in direct recruitment policy, I request the Government to immediately recruit and post experienced staff from various Central Government Departments on immediate absorption basis.

In this connection, I would like to bring it to your kind notice that the number of Central Government employees who are presently working outside the State of Andhra Pradesh are eagerly waiting for a chance for permanently setting and getting absorption in the new State of Andhra Pradesh.

I would request the hon. Home Minister and the hon. Prime Minister, through you, Madam, to relax the rules so that people working in different States may come back to the State and render their services for which we shall be thankful to you. Thank you, Madam.

HON. SPEAKER: Shri Bhairon Prasad Mishra and Kunwar Pushpendra Singh Chandel are permitted to associate with the issue raised by Shrimati Kothapalli Geetha.